

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD**

CP/20/22/2018

Date of Order : 14.06.2018

in

OA/20/390/2015

Between :

Murari Lal Meena,
S/o. Sree Moharpal Meena,
Aged about 42 years,
Occ:: Station Supdt.,
Vishnupuram Railway Station,
Guntur Division,
Guntur District.

... Petitioner

And

1. Sri Vinod Kumar Yadav,
General Manager, S.C. Railway,
Rail Nilayam, Secunderabad.
2. Sri N.V. Ramana Reddy,
General Manager (Personnel),
South Central Railway,
Rail Nilayam, Secunderabad.
3. Sri Anil Singhal,
General Manager,
North Western Railways,
Jaipur, Rajashtan.
4. Sri V.G. Bhooma,
Divisional Railway Manager (Personnel),
South Central Railway,
Guntur Division,
Guntur District.

... Respondents

Counsel for the Applicant

... Mr. M. R. Tagore

Counsel for the Respondents

... Ms. Shyama Sundari,
SC for Railways

CORAM:

Hon'ble Mr.Justice R.Kantha Rao ... Judl. Member
Hon'ble Mrs. Minnie Mathew ... Admn. Member

ORAL ORDER

{ As per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Both side learned counsel present.

2. It is submitted by both the learned counsel that the order, against which the Contempt Petition is filed, has been complied. Hence, the Contempt Petition is closed.

*(MINNIE MATHEW)
ADMN. MEMBER*

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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